

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 271
59/241-242/ND/2019

IN THE MATTER OF:

Anjali Bhardwaj & Ors.

... Applicant/Petitioner

Versus

M/s. VS Realtech Pvt. Ltd. & Ors

... Respondent

Under Section: 241-242

Order delivered on 19.04.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

ORDER

Renotify this case on 07.05.2021.



**T.S. Singh
(Court Officer)**